was agreed that a few industries should be selected, and in these management and labour should together evolve the broad guidelines and approach for increasing productivity and providing the necessary incentives, which could then be. applied more effectively . in individual production units.

CRACKS IN GOVERNMENT GODOWNS AT BORIVILLI (BOMBAY)

75. SHRI M. M. DHARIA: Will lhe Minister of WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether Government are aware of the reported news regarding the cracks in shell type Government Food-grain Godowns at Borivilli (Bombay);

(b) whe'her any enquiries in the mutter have been <u>ma.de;</u> and

(c) if so, the results thereof and who is responsible for the said damage?

THE MINISTER OF WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI MEHR CHAND KHANNA): (a) to (c) Out of 106 shell roofs of foodgrains godowns at Borivilli cast in November, 1963, one failed in May, 1964 and another in January, 1966. After enquiry, the failure in the first case was attributed to defective work by the contractor. The contractor contested the conclusion and the matter is under arbitration. A Committee is looking into, the causes of failure in the second case.

SEIZURE OF WATCHES, ETC. IN BOMBAY

76. SHRI B. N. MANDAL : Will the Minis'er of FINANCE be pleased to state whether it is a fact that smug gled watches and other foreign-made goods were seized by Government in Bombay during the month of May, 1966; and if so, what is the total amount of the goods seized?

THE MINISTER OF FINANCE (SHRI SACHINDRA CHAUDHURI): Yes, Sir, 748 watches valued at about Rs. 77,155 and other goods worth Rs. 18,21.709 weie seized as .- smuggled by the Customs and Central Excise authorities in Bombay during the month of May, 1966.

HOUSES BUILT BY D.D.A.

77. SHRI YELLA REDDY : Will the Minister of WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that response to the sale *df* houses built by the Delhi Development Authority for middle and low income groups has been rather poor;

(b)' if so, what are the reasons therefor;

(c) whether the Delhi Development Authority has any proposal to liberalise its housing policy; and

(d) if so, what are the main detail $^{\circ}$ thereof?

THE MINISTER OF WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI MEHR CHAND KHANNA): (a) and (b) The Delhi Development Authority had released 60 dwelling units in Safdarjang residential scheme and 100 in NajafgaTh residentir I scheme for outright sale to the general public in the low and middle income groups. 175 applicatioas were received for 60 residential flats in the Safdarjang area and 44 applications for 100 residential flats in the Najafgarh area. Thus, while the response in respect of flats in the Safdarjang area was good, that in respect of Najafgarh area was nol encouraging. This was presuambly because the Najafgarh area was not very popular and the entire cost of the flal was payable in one lumpsum within one month of the allotment of the flat.

(c) and (d) The policy regarding construction and sale of flats is under review.

घटिया भेषज

78 श्रो विमलकुमार मन्तालालजी चौरड़िया : क्या स्वास्थ्य तथा परिवार नियोजन मंती यह बताने की जुपा करेंगी कि :

(क) 1965-66 के वर्ष के दौरान कितने मामलों में भेवजों की घटिया किस्म का पाया गया: और